

from Rs. 645 per quintal in 2007-08 to Rs. 850 per quintal and of paddy (Grade A) from Rs. 675 per quintal to Rs. 880 per quintal.

Rejuvenation of agriculture under RVS

2263. SHRI R.C. SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that pursuant to the resolution adopted by the National Development Council to rejuvenate agriculture to achieve 4 per cent growth in the Eleventh Five Year Plan Government has started a new scheme called Rashtriya Vikas Yojana with an estimated outlay of Rs. 25,000 crores;

(b) if so, the salient features of the RVY;

(c) whether any incentives have been given under the above scheme to States, particularly West Bengal; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) Assistance under the scheme is made available to the States as 100% grant. The States have full autonomy in the process of selection, planning, approval and execution of schemes. Funds are allocated to the States in two streams, viz., Stream-I and Stream-II and are routed through the State Agriculture Department, which is the nodal Department for the scheme. Under Stream-I, at least 75% of the RKVY funds are made available for specific projects as part of the State and District Plans. Under Stream-II, upto 25% of the total RKVY funds to a State are made available for strengthening existing State Sector schemes.

Under the Scheme, the following broad activities have been identified for focus attention:—

Integrated Development of Food Crops, including coarse cereals, minor millets and pulses; Agriculture Mechanization; Soil Health and Productivity; Development of Rainfed Farming Systems; Integrated Pest Management; Market Infrastructure; Horticulture; Animal Husbandry, Dairying and Fisheries; Concept to Completion Projects that have definite timelines; Support to Institutions that promote Agriculture and Horticulture, etc.; Organic and Bio-fertilizers; and Innovative Schemes. These activities are only indicative in nature.

(c) No incentive is provided to the states but the scheme is so designed that the States spending more in agriculture and allied sectors under State Plan budget, gets more allocation under RKVY scheme.

(d) A Statement (See below) indicating details of funds allocated and released to the States including **West Bengal** during 2007-08, 2008-09 and 2009-10 in enclosed.

Statement

Allocation, release to the States under RKVY as on 17.7.09

(Rs. in crore)

Sl. No.	Name of the State/ UT	2007-08		2008-09		2009-10		
		Allocation	Total release	Allocation	Total release	Total allocation	Funds released under Stream I	Funds released under Stream II
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	93.13	61.08	316.57	297.17	315.33	118.25	39.42
2.	Arunachal Pradesh	2.85	1.90	6.88	0.00	14.39		
3.	Assam	23.77	0	142.62	144.12	47.53		5.94
4.	Bihar	64.02	57.77	148.54	148.54	70.50		8.81
5.	Chhattisgarh	60.54	52.96	116.48	117.45	296.39		37.3
6.	Goa	2.29	1.70	6.91	0.00	4.32		
7.	Gujarat	53.71	49.81	243.39	243.39	294.46		36.81
8.	Haryana	23.12	21.52	74.00	39.50	96.91		12.11
9.	Himachal Pradesh	17.39	16.17	15.11	15.11	24.45		3.06
10.	Jammu and Kashmir	6.85	0	16.17	1.20	33.38		4.17
11.	Jharkhand	61.66	55.68	58.62	29.31	97.14		12.14
12.	Karnataka	171.97	154.30	316.57	314.14	243.62		30.45
13.	Kerala	61.41	55.40	60.11	30.06	99.48		12.44
14.	Madhya Pradesh	110.01	101.62	146.05	146.05	202.39		25.3
15.	Maharashtra	142.20	128.20	269.63	261.77	302.70		37.84
16.	Manipur	1.35	0	4.14	0.90	4.83		0.6
17.	Meghalaya	7.00	6.37	13.53	6.77	19.91		2.49
18.	Mizoram	1.05	0	4.29	0.80	3.27		
19.	Nagaland	9.45	3.19	13.89	6.95	18.54		
20.	Orissa	46.59	39.30	115.44	115.44	96.74		12.09
21.	Punjab	39.85	36.05	87.52	87.52	65.29		8.16

1	2	3	4	5	6	7	8	9
22.	Rajasthan	71.68	55.76	233.75	233.76	145.72		18.22
23.	Sikkim	2.77	2.77	11.37	5.68	12.33		1.54
24.	Tamil Nadu	188.21	153.6	140.38	140.38	87.57		10.95
25.	Tripura	4.69	4.16	34.02	16.08	24.66		3.08
26.	Uttarakhand	30.54	28.25	20.6	10.30	58.56		7.32
27.	Uttar Pradesh	116.15	103.90	316.57	316.57	315.33		39.42
28.	West Bengal	60.87	54.93	147.38	147.38	121.55		15.19
TOTAL STATES		1475.12	1246.39	3080.53	2876.34	3119.31		384.83
29.	Andaman and Nicobar Islands	9.52		6.43	2.26	10.24		1.28
30.	Chandigarh	0.22		2.20	0.14	3.37		0.42
31.	Dadra and Nagar Haveli	0.25		0.61	0.00	0.25		
32.	Daman and Diu			1.42	0.26	0.26		
33.	Delhi	0.56	0.10	1.83	0.00	1.95		0.24
34.	Lakshadweep	0.92		12.08	6.14	8.69		1.09
35.	Pondicherry	3.13	0.40	6.67	0.00	0.58		
TOTAL UTS		14.58	0.50	31.24	8.80	25.33		3.03
District Agricultural Plan				53.90		8.90		
NIRD, ISEC, IEG, IIM-CMA					1.25			
Administrative Contingency					0.41			
GRAND TOTAL		1489.70	1246.89	3165.67	2886.80	3153.55	118.25	387.88

Organic food

2264. SHRIMATI HEMA MALINI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware that foodgrains and vegetables can be grown without chemical fertilizers;

(b) if so, what steps it is taking to familiarise the farmers about it;